

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Honourable the Chief Justice has been pleased to nominate the following Honourable Judges to hear urgent Judicial matters during the ensuing Summer Vacation 2019 commencing from Monday, the 6th May 2019 to Sunday, the 2nd June, 2019 (inclusive with prefix holidays i.e. Sunday the 5th May 2019) for the Principal Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa (Panaji).

BOMBAY

APPELLATE /ORIGINAL SIDE

Division Bench

- | | | |
|----|---|---|
| 1. | The Honourable Shri Justice
M.S. KARNIK
AND
The Honourable Shri Justice
R.I. CHAGLA | 5 th May 2019
to
11 th May 2019 |
|----|---|---|

**Original Side
Single Bench**

- | | | |
|----|--|---|
| 2. | The Honourable Shri Justice
M.S. KARNIK | 5 th May 2019
to
11 th May 2019 |
|----|--|---|

**Appellate Side
Single Bench**

- | | | |
|----|--|---|
| 3. | The Honourable Shri Justice
R.I. CHAGLA | 5 th May 2019
to
11 th May 2019 |
|----|--|---|

APPELLATE /ORIGINAL SIDE

Division Bench

- | | | |
|----|-----------------------------|---------------------------|
| 4. | The Honourable Shri Justice | 12 th May 2019 |
| | A.S. GADKARI | to |
| | AND | 18 th May 2019 |
| | The Honourable Shri Justice | |
| | N.J. JAMADAR | |

**Original Side
Single Bench**

- | | | |
|----|-----------------------------|---------------------------|
| 5. | The Honourable Shri Justice | 12 th May 2019 |
| | A.S. GADKARI | to |
| | | 18 th May 2019 |

**Appellate Side
Single Bench**

- | | | |
|----|-----------------------------|---------------------------|
| 6. | The Honourable Shri Justice | 12 th May 2019 |
| | N.J. JAMADAR | to |
| | | 18 th May 2019 |

APPELLATE /ORIGINAL SIDE

Division Bench

- | | | |
|----|-----------------------------|---------------------------|
| 7. | The Honourable Shri Justice | 19 th May 2019 |
| | S.K. SHINDE | to |
| | AND | 25 th May 2019 |
| | The Honourable Shri Justice | |
| | S.V. KOTWAL | |

**Original Side
Single Bench**

- | | | |
|----|-----------------------------|---------------------------|
| 8. | The Honourable Shri Justice | 19 th May 2019 |
| | S.K. SHINDE | to |
| | | 25 th May 2019 |

Appellate Side
Single Bench

9. The Honourable Shri Justice S.V. KOTWAL 19th May 2019
to
25th May 2019

APPELLATE /ORIGINAL SIDE

Division Bench

10. The Honourable Smt. Justice BHARATI H. DANGRE AND The Honourable Shri Justice N.J. JAMADAR 26th May 2019
to
2nd June 2019

Original Side
Single Bench

11. The Honourable Smt. Justice BHARATI H. DANGRE 26th May 2019
to
2nd June 2019

Appellate Side
Single Bench

12. The Honourable Shri Justice N.J. JAMADAR 26th May 2019
to
2nd June 2019

NAGPUR BENCH

1. The Honourable Shri Justice N.W. SAMBRE 5th May 2019
to
11th May 2019
2. The Honourable Shri Justice MANISH PITALE 12th May 2019
to
18th May 2019
3. The Honourable Smt. Justice P.V. GANEDIWALA 19th May 2019
to
25th May 2019

4. The Honourable Shri Justice S.M. MODAK 26th May 2019 to 2nd June 2019

AURANGABAD BENCH

1. The Honourable Smt. Justice VIBHA V. KANKANWADI 5th May 2019 to 11th May 2019
2. The Honourable Shri Justice S.M. GAVHANE 12th May 2019 to 18th May 2019
3. The Honourable Shri Justice ARUN M. DHAVALA 19th May 2019 to 25th May 2019
4. The Honourable Shri Justice R.G. AVACHAT 26th May 2019 to 2nd June 2019

HIGH COURT OF BOMBAY AT GOA (PANAJI)

1. The Honourable Shri Justice R.D. DHANUKA 5th May 2019 to 11th May 2019
2. The Honourable Smt. Justice MRIDULA R. BHATKAR 12th May 2019 to 15th May 2019
3. The Honourable Shri Justice M.S. SONAK 16th May 2019 to 18th May 2019
4. The Honourable Kum. Justice NUTAN D. SARDESSAI 19th May 2019 to 25th May 2019
5. The Honourable Shri Justice PRITHVIRAJ K. CHAVAN 26th May 2019 to 2nd June 2019

NOTE :-

1. The Hon'ble Judges who are nominated as the Vacation Judges for the particular part at Bombay shall initially sit in Division Bench taking up Division Bench urgent matters, if any, both on Appellate Side as well as on Original Side.
2. The Hon'ble Judges shall then sit singly taking up Single Judge's assignments as mentioned above.

By order of the Honourable the Chief Justice

Sd/-
(V.R. KACHARE)
Registrar (Judl.-II)
High Court, Appellate Side,
Bombay.

Sd/-
(M.W. CHANDWANI)
Prothonotary & Senior Master,
High Court, Original Side,
Bombay.

HIGH COURT OF JUDICATURE AT BOMBAY

Dated : 12th April 2019